NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1655/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

NAME OF THE PARTIES:

HMSA Consultancy Services LLP

V/s.

Hungund Entertainment & Events Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

(T) MAHESH ATHAVALE PCS IN his him

Operation

CHEMANT BHATTBHATT Applicant B. BREEFERF

ORDER

CP 1655/I&BP/NCLT/MB/MAH/2017

For having the Petitioner Counsel not given notice to other side intimating this date of hearing, the Petitioner is hereby directed to serve notice upon the Corporate Debtor, intimating next date of hearing and file proof of service before next date of hearing.

List this matter on 12.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)